POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SUBHKAM CAPITAL LIMITED

(Registered Office: The International House, 4th floor, New Marine Lines, Cross Road No. 1, 16, Maharshi Karve Road, Church Gate, Mumbai – 400020)

The details subsequent to the completion of the Offer made vide Public Announcement ("**PA**") dated October 22, 2011, First Corrigendum to PA dated December 8, 2011 **("First Corrigendum to PA"),** Second Corrigendum to PA dated August 08, 2012 **("Second Corrigendum to PA")** and Letter of Offer dated August 08, 2012 is being issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("**Regulations**") and subsequent amendments thereto on behalf of S. R. Jute Traders Private Limited ("**SRJTPL**") (hereinafter referred to as the "**Acquirer**" or "**SRJTPL**") to acquire 10,00,000 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the fully paid-up equity and voting share capital of Subhkam Capital Limited (hereinafter referred to as the "**Target Company**" or "**SCL**") at an Offer Price of Rs.88/- per equity shares plus interest amount of Rs.6.08 per equity share aggregating to Rs.94.08 per equity share, payable in cash are as under:

1. Name of the Target Company : **Subhkam Capital Limited**
2. Name and Address of the Acquirer ~~including Person Acting in Concert (PAC)~~ : **S. R. Jute Traders Private limited ("SRJTPL")** having its Registered Office at 23/1, Maharshi Devendra Road, Ground Floor, Kolkata - 700 007
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Bigshare Services Private Limited**
5. Offer details
   a) Date of Opening of the Offer : **Friday, 17.08.2012**
   b) Date of Closing of the Offer : **Wednesday, 05.09.2012**
6. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
a.	Offer Price	Rs. 94.08 per equity share		Rs. 94.08 per equity share	
b.	Share holding of Acquirer (No. & %) before MOU/P.A.	NIL (0.00%)		NIL (0.00%)	
c.	Shares acquired by way of MOU or market purchases (No. & %)	17, 31,409 (34.63%)		17, 31,409 (34.63%)	
d.	Shares acquired in the Open Offer (No. & %)	10, 00,000 (20.00%)		51,000 (1.02%)	
e.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 9,40,80,000/-		Rs. 47,98,080/-	
f.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
g.	Post Offer shareholding of Acquirer (No. & %) (2+3+4+6)	27, 31,409 (54.63%)		17, 82,409 (35.65%)	
		Pre Offer	**Post Offer**	**Pre Offer**	**Post Offer**
h	Pre and Post Offer shareholding of Public Shareholders (No. & %)	32,68,591 (65.37%)	22,68,591 (45.37%)	32,68,591 (65.37%)	32,17,591 (64.35%)

7. Status of the Escrow Account, whether released or not : The amount lying in Cash Escrow Account and the securities in the Escrow Demat Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable. [Offer price of Rs. 94.08 per equity share as stated above includes Rs.6.08 per equity share towards interest for the delayed period].
9. Status of Investor Complaints received, if any. : Nil

The Acquirer and their Directors accept full responsibility for the information contained in this Post Offer Public Announcement and also for their obligations as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI Registration No. INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No –2C, Kolkata – 700 013
Tel : (033) 2225-3940 / 3941
Fax : (033) 2225-3941
E-mail: mail@vccorporate.com

Place : Kolkata **Date: 17.09.2012**